

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/4864/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Mridu Chanda Bordoloi,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati, the 7<sup>th</sup> June, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJSV/STDR/F-87/3361, dtd. 04.06.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.06.2024, along with station leave permission, from the evening of 06.06.2024 till the morning of 10.06.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-142/2007/4865/A, dated 7.6.2024**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**